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CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 23rd DAY OF OCTOBER, 1997

Original Application No. 359 of 1997

HON.MR.JUSTICE B.C.SAKSENA,V.C.

HON.MR.S.DAS GUPTA, MEMBER(A)

Narendra Kumar Singh, aged about
19 years, son of Late Shri Ram Govind
Singh, R/o village Siswa Urf Siuwan, P.O. Siswa
Urf Siuwan, Tappa: Babhnauli, Pargana
Dhurispar, tehsil Banagaon
P.S. Banagaon district Gorakhpur

.. .. Applicant

(BY Advocate Shri Avinish Tripathi)

Versus

1. Union of India through the Secretary
Ministry of Communication, Department
of Posts, Dak Bhawan, New Delhi.
2. Post Master General
Gorakhpur Region, Gorakhpur.
3. Sr. Supdt. of Post offices,
Gorakhpur Division, Gorakhpur.
4. Zila Adhikari, Gorakhpur
5. Tehsildar Banagaon
Gorakhpur.

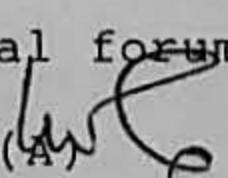
.. .. Respondents

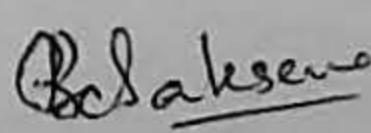
O R D E R (Oral)

JUSTICE B.C.SAKSENA,V.C.

When the OA was taken up for order as regards admission it was put to the learned counsel for the applicant to indicate ^{how} ~~whether~~ this OA is cognizable and maintainable before this Tribunal. The applicawnt has not indicated that he is a central government employee. The OA is therefore not maintainable before this Tribunal. It is accordingly disposed of.

2. Nothing in this order will hoever, preclude the applicant from seeking redressal of his grievance before an appropriate judicial forum.

MEMBER(A) 


VICE CHAIRMAN

Dated: 23rd october, 1997